

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 305
ANSWERED ON-18TH JULY, 2017

PROCESSING OF FRUITS AND VEGETABLES

305. SHRI SADASHIV LOKHANDE:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether a very low percentage of fruits and vegetables produced in the country is processed and if so, the details thereof and the reasons therefor;
- (b) whether the potential of each State specially of Maharashtra in processing of fruits and vegetables has been assessed by the Government and if so, the details and the outcome thereof; and
- (c) the steps/measures taken/being taken by the Government to promote food processing industries in the country?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

- (a) As per a study, commissioned by Ministry of Agriculture & Farmers Welfare, and undertaken by Institute of Economic Growth finalized in 2014, the level of food processing in the country was only 6.76% for perishables including fruits and vegetables.
- (b) No such assessment has been made by the Government.
- (c) The Ministry of Food Processing Industries has been implementing various Central Sector Schemes for promotion and development of food processing sector in the country. The Ministry of Food Processing Industries has re-structured its schemes under the new Central Sector Scheme of KISAN SAMPADA YOJANA having seven components viz (i) Mega Food Park, (ii) Integrated Cold Chain and Value Addition Infrastructure, (iii) Infrastructure for Agro-Processing Clusters, (iv) Creation of Forward and Backward Linkages, (v) Creation/ Expansion of Food Processing & Preservation Capacities, (vi) Food Safety and Quality Assurance Infrastructure and (vii) Human Resources and Institutions. The Kisan Sampada Yojana has been approved with an allocation of Rs. 6,000 crore for period 2016-20 co-terminus with the 14th Finance Commission cycle. The farmers, Farmer Producer Organizations, entrepreneurs, cooperatives, societies, Self Help Groups, Private Companies and State PSUs etc. are eligible to avail financial assistance under these schemes for setting up food processing projects in the country.
